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# West Bengal Appropriation (Excess Expenditure, 1955-56, 1956-57, 1957-58 And 1958-59) Act, 1963

### 3 of 1963

[11 February 1963]

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West Bengal Appropriation (Excess Expenditure, 1955-56, 1956-57, 1957-58 And 1958-59) Act, 1963

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#### **PREAMBLE**

An Act to regularise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1956, the year ending on the thirty-first day of March, 1957, the year ending on the thirty-first day of March, 1958 and the year ending on the thirty-first day of March, 1959.

It is hereby enacted in the Thirteenth Year of the Republic of India, by the Legislature of West Bengal, as follows:-

1. For Statement of Objects and Reasons, see the Calcutta Gazette, Extraordinary of the 19th December, 1962, Part IVA, page 4037; for proceedings of the West Bengal Legislative Assembly, see the proceedings of the meeting of that Assembly held on the 20th

December, 1962; and for proceedings of the West Bengal Legislative Council, see the proceedings of the meeting of that Council held on the 7th January, 1963.

### 1. Short title :-

This Act may be called the West Bengal Appropriation (Excess Expenditure, 1955-56, 1956-57, 1957-58 and 1958-59) Act, 1963.

2. Issue of Rs. 45,44,698, Rs 11,31,974, Rs. 13,71,212 and Rs. 2,74,20,324 out of the Consolidated Fund of West Bengal respectively for the services and purposes of the year 1955-56, the year 1956-57, the year 1957-58 and the year 1958-59:

From and out of the Consolidated Fund of West Bengal,-

- (1) sums not exceeding those specified in column 3 of Schedule I amounting in the aggregate to the sum of rupees forty-five lakhs, forty-four thousand, six hundred and ninety-eight,
- (2) sums not exceeding those specified in column 3 of Schedule II amounting in the aggregate to the sum of rupees eleven lakhs, thirty-one thousand, nine hundred and seventy-four,
- (3) sums not exceeding those specified in column 3 of Schedule III amounting in the aggregate to the sum of rupees thirteen lakhs, seventy-one thousand, two hundred and twelve, and
- (4) sums not exceeding those specified in column 3 of Schedule IV amounting in the aggregate to the sum of rupees two crores, seventy-four lakhs, twenty thousand, three hundred and twenty-four, are authorised for payment and application towards defraying the several charges which were incurred during-
- (i) the year ending on the thirty-first day of March, 1956,
- (ii) the year ending on the thirty-first day of March, 1957,
- (iii) the year ending on the thirty-first day of March, 1958, and
- (iv) the year ending on the thirty-first day of March, 1959, respectively in respect of the services and purposes specified in column 2 of each such Schedule and which were in excess of the amounts granted for the services and purposes of the respective year.

## 3. Appropriation :-

The sums authorised for payment and application from and out of the Consolidated Fund of West Bengal by this Act shall be deemed to have been respectively appropriated for the services and purposes expressed in Schedules I, II, III and IV inrelation to the year ending on the thirty-first day of March, 1956, the year ending on the thirty-first day of March, 1957, the year ending on the thirty-first day of March, 1958 and the year ending on the thirty-first day of March, 1959.

## SCHEDULE 1

SCHEDULE I

## SCHEDULE I (See sections 2 and 3)

1	2	3		
Grant No.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
1	4-Taxes on Income Other than Corporation Tax.	12,477		12,477
2	7-Land Revenue		43,874	43,874
4	9-Stamps	13,122		13,122
5	10-Forest	3,18,571		3,18,571
6	11-Registration	14,994		14,994
11	22-Interest on Debt and Other Obligations.		4,97,685	4,97,685
14	27-Administration of Justice		34,427	34,427
19	37-Education	21,97,241		21,97,241
44	63-Extraordinary Charges		7,22,271	7,22,271
50	Public Debt		6,90,036	6,90,036
	Grand Total	25,56,405	19,88,293	45,44,698

### **SCHEDULE** 2

SCHEDULE II

## SCHEDULE II (See sections 2 and 3)

1	2	3		
Grant	Services and	Sums not exceeding		
No.	purposes.	Voted by the Legislative	Charged on the	Total.

		Assembly.	Consolidated Fund.	
		Rs.	Rs.	Rs.
4	9-Stamps	37,674		37,674
13	25-General Administration	10,93,597		10,93,597
18	36-Scientific Departments	340		340
40	57-Miscellaneous-Other Miscellaneous Expenditure.		363	363
	Grand Total	11,31,611	363	11,31,974

### SCHEDULE 3 SCHEDULE III

# SCHEDULE III (See sections 2 and 3)

	<b>Grand Total</b>	11,55,583	2,15,629	13,71,212
	Contributions	1,55,25	2,00,200	37 117302
38	57-Miscellaneous-	1,38,294	2,03,208	3,41,502
36	56-Stationery and Printing	1,17,000		1,17,000
31	47-Miscellaneous Departments- Excluding Fire Services.	1,39,459		1,39,459
22	40-Agriculture		12,421	12,421
15	28-Jails and Convict Settlements	1,16,228		1,16,228
13	25-General Administration	5,92,582		5,92,582
6	11-Registration	34,230		34,230
4	9-Stamps	17,790		17,790

### SCHEDULE 4 SCHEDULE IV

# SCHEDULE IV (See sections 2 and 3)

1	2	3		
Grant	Services and	Sums not exceeding		ıg
No.	purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
6	11-Registration	36,899		36,899

	Grand Total	2,33,91,870	40,28,454	2,74,20,324
47	Public Debt		39,91,852	39,91,852
46	85A-Capital Outlay on State Schemes of Government Trading.		186	186
41	63-Extraordinary Charges		706	706
39	57-Miscellaneous- Expenditure on displaced persons	1,59,90,647		1,59,90,647
36	56-Stationery and Printing	5,07,855		5,07,855
35	55-Superannuation Allowances and Pensions.	12,99,306		12,99,306
34	54B-Privy Purses and Allowances of Indian Rulers.	33,219		33,219
21	38-Medical	26,55,852		26,55,852
20	37-Education	19,47,093		19,47,093
18	30-Ports and Pilotage	7,699		7,699
17	29-Police		789	789
16	28-Jails and Convict Settlements	1,03,895		1,03,895
15	27-Administration of Justice	1,59,532		1,59,532
14	25-General Administration	6,49,873		6,49,873
11	51A-Interest on Capital Outlay on Multipurpose River Schemes.		34,921	34,921